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**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN BENCH, PUNE**

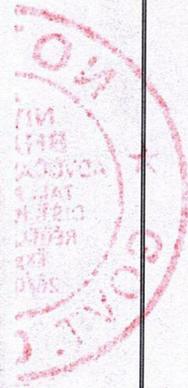
MISC.APPLICTION NO.13 OF 2023 (WZ) (LP)

IN

**ORIGINAL APPLICATION NO.124 OF 2023 (WZ)
(Earlier O. A. NO 563 OF 2022 (PB))**

Action Report of Kolhapur Municipal Corporation

January 2024



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AFFIDAVIT

BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN ZONE BENCH
PUNE

MISC.APPLICTION NO.13 OF 2023 (WZ) (LP)

IN

ORIGINAL APPLICATION NO.124 OF 2023 (WZ)
(Earlier O. A. NO 563 OF 2022 (PB))

Vrinda Basu

-----Applicant

V/S

State of Maharashtra,

-----Respondent

Affidavit in compliance of order dated
17-10-2023 on behalf of Kolhapur
Municipal Corporation

I, Keshav Sadashivrao Jadhav, age 55 years, Occupation service, Additional Commissioner (II) of Kolhapur Municipal Corporation (KMC), Kolhapur, do hereby state on solemn affirmation as under.

With reference to the order passed by Hon. NGT in the matter of O/A 563/2022 Vrinda Basu V/S State and Others, herewith we are submitting present status of wastewater generation & action taken by Kolhapur Municipal Corporation in this regards is as follows.

1. AMRUT scheme costing Rs. 70.77 crores is administratively approved vide govt. G.R.No.27/UD-33, dated 1-7-2017 for KMC. The components of the scheme are sewerage network for Dudhali zone (112.90 KM), 6 mld additional STP at Dudhali nala, 4 mld additional STP at Bawada. The work order for the above mentioned work is issued to M/s Noble construction company, Pune dated 24/10/2017. Also I & D work of various nallas & related works are



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considered under this scheme. The work order has been issued to M/s Noble construction company, Pune, on dated 29-10-2020. Maharashtra Jeevan Pradhikaran is working as a PMC for the AMRUT-I scheme of which the work is in progress.

2. KMC is taking serious efforts to control the pollution caused from various sources of Panchganga River. A meeting of officers of Water Supply and Environment Dept was conducted along with a member of the Committee appointed by Hon. High Court and in the course of the meeting total average water supply to the city was calculated and observed to be around 176.6 MLD. This include shifting of water from different pumping stations located at Panchaganga, Bhogavati river and Kalamba lake. This also includes water used in the city from various other resourses like well, bores etc. Total waste water generated is 149.10 MLD (calculated at 80% of the total water lifted).For the treatement of this waste water,KMC has taken following steps.

3. **76 MLD STP at Bawada constructed under NRCD :**

• Name of work	76 MLD STP & related works
• Works included	<p>1. Providing & laying of 1000 mm Diameter D.I. K-9 pipe line rising main from Jayanti Nala to STP.</p> <p>2. Construction of 76 MLD capacity STP at Bawada.</p> <p>3. I&D works at Bapat camp nala & laying of 500 mmdia. Rising Main and I&D works at Line Bazar nala & laying of 300 mmdia. rising main upto 76 MLD STP at Bawada</p> <p>4. Upgradation of Jayanti pumping station.</p>

Present Status of the works mentioned above is as follows:

• **76 MLD STP at Kasaba Bawada**

The STP is in operation from the year 2014 which takes care of wastewater & sewage generated at Jayanti Nalla Zone. Presently the

STP is working at its full capacity successfully & sewage supplied from following three pumping stations.

Sr No.	Pumping station	Quantity MLD	Remarks
1	Jayanti nalla & sewage from city	55 to 60 mld	Is in continuous operation since December 2014
2	Bapat Camp nalla	11.50 mld	Is in continuous operation since 04-12-2019& wastewater flow is diverted to 76 MLD STP.
3	Line Bazar nalla	5.50 mld	Is in continuous operation since 27-11-2019& wastewater flow is diverted to 76 MLD STP.
4	Juna Budhavar nalla	0.77 mld	Diverted to Jayanti nalla pumping station in June 2019
5	CPR nalla (Partially diverted)	0.46 mld	Diverted to Jayanti nalla pumping station in June 2019



4. 17 MLD STP at Dudhali Zone.

Under Maharashtra Suvarna Jayanti Nagarothan Maha Abhiyan 17 MLD STP is constructed at Dudhali nalla. The STP is working at its full capacity successfully form 1st July 2018 on SBR technology as per MPCB guidelines

• Name of work	17 MLD capacity sewage treatment plant & concerned works
• Sanction	Maharashtra Suvarna Jayanti Nagarothan Maha Abhiyan G.R. No Nagarothan 2010/242/Navi-33 Dated 23-02-2011 & Technical Sanction is given by Chief Engineer, MJP Pune letter No. 3959 Dated 24-10-2011

Quantitywise Treatment chart of wastewater :

Sr No	Capacity of Treatment	Addl 10% Treatment	Final Quantity
1	76 MLD STP	7.6 MLD	83.6 MLD
2	17 MLD STP	1.7 MLD	18.7 MLD
	Total		102.3 MLD
Proposed STP to be functioned immdiately in AMRUT 1.0			
3	4 MLD STP	0.4 MLD	4.4 MLD
4	6 MLD STP	0.6 MLD	6.6 MLD
	Total		11 MLD
As the 4 MLD STP has been completed & operationalise with full capacity , 10% of additional capacity, presently commutatively 106.7 MLD of wasterwater is being treated successfully.			
Another STP of capacity 6 MLD under AMRUT Scheme is under constrtuction and about 65% of its work is completed.			
Under AMRUT 2.0 KMC has proposed 3 New STP at Jayanti nallas, Dudhali & Bapat Camp Zones having capacity 9 MLD, 19.5 MLD and 15 MLD respectively. Total 5 DPRs are prepared & Technically sanctioned by MJP and sent for final approval of State Government.			

5. AMRUT Scheme

The scheme consist of following main component.

- **Interception and diversion of Remaining 5 Nallas**

The nala diversion work has already undertaken and the same is in progress as follows.

(1) Lakshirth nala- 1500 meters length (300mm dia) work is completed. Excavation for K.T. weir work is in progress.

(2) Vit-bhatti nala -570 meters length (250mm dia) work is completed. Remaining works of rising main line out is in progress.

(3) Rajhans nala - 100 meters length (150mm dia) work is completed. Line out for K.T. weir pump house & wet well work is in progress.

(4) Ramanmala nala - 690 meters length (300mm dia) work is completed & screen, inlet chamber work is in progress. Gravity main line is completed. Raft foundation work is in progress.

(5) Dream world nala - The land acquisition of the same is in progress.

Apart from this, short term measures of phytoremediation for 5 nallas flowing in to the river is adopted & also for this undiverted nallas separate staff has been allocated shift wise for daily bleaching powder dosing of nallas flowing in to the river. All the above mentioned work are expected to be completed at the earliest.

- **Amrut Sewerage network for Dudhali zone (112.90 Km).**

The laying of drainage pipe line of length 69.00 Km is completed. Construction of about 2810 nos. of manhole chambers is completed.

- **6 mld STP at Dudhali nala**

Construction work of SBR basins, elevated roads, admin building, CCT tank, HT Substation is in progress. About 60% work is completed. The work is expected to be completed by June -2024

- **4 mld STP at Kasaba Bawada**

The Plant is Commissioned & is in continuous operation from 16 December 2023 successfully .



6. AMRUT -II Scheme

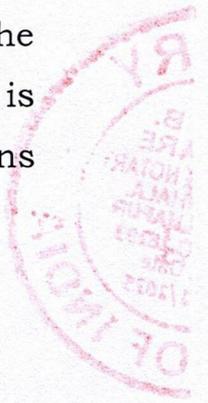
Immediate stage demand of Kalamawadi water supply scheme in the year 2030 is 180 MLD and this scheme is at the verge of completion & commissioned in seamless manner soon. For the sewerage management in the remaining part of the 4 nalla zones of the city namely Jayanti nalla, Dudhali nalla, Bapat camp nalla & Line bazar nalla. The total scheme consist of lowering laying underground sewerage lines of 223 kms, 3 sewage treatment plants of total capacity 43.5 MLD along with their respective pumping stations. The total cost of the scheme Rs. 321.20cr. Out of which technical sanction to 4 DPRs namely Dudhali, Jayanti , Line bazaar & Bapat capm Zone is given by MJP & the DPRs are under consideration of State Level Technical Committee(SLTC) for administrative approval.

In addition to this KMC is taking serious short term & long term efforts to prevent pollution of river Panchaganga by making arrangement such as bleaching powder dose and phytoremediation treatment.

7. KMC's Eco-Friendly Ganesh Visarjan :As per the directions of Hon High Court Mumbai, KMC has conducted public awareness campaigns with the help of Enviromentalists in the city. The campaign resulted in Eco-Friendly Ganesh Visarjan in Kolhapur City and has become a well known model in the state. To save the Panchganga River, Rankala Lake and Kotitirth Lake a quarry namely Irani Quarry facil is used for visarjan. Various equipments like conveyor belt, floater, JCB's, Cranes, Vehicles and required manpower are provided at Erani Quarry by KMC. About 160 aritifitial Ganesh Visarjan Ponds are provided to the public in decentralized way in the city. All the Ganesh idols collected at these kunds are finally transported to Irani Quarry for Visarjan. In this way 57436 idols are immersed in an eco friendly manner in the Irani Quarry. For this purpose KMC have engaged 1200 labours along with KMC officials, 215 No.s of Truck Trollys, 4 no.s of

JCB's, 4 Cranes and 1 Conveyor belt incurring cost of Rs.1 Cr approx is deployed by KMC.

8. KMC is proposing Electric/Gas Cremotirium at Panchganga Cremotirium, separate Raksha Kund is also kept to prevent direct immersion of raksha in Panchganga River. This will help to reduce the pollution of Panchganga River. In this way KMC is taking all the possible efforts for prevention of panchganga river pollution & also is taking remedial measure for discharge of untreated sewage by means of phytoremediation & manual bleaching powder dosing.

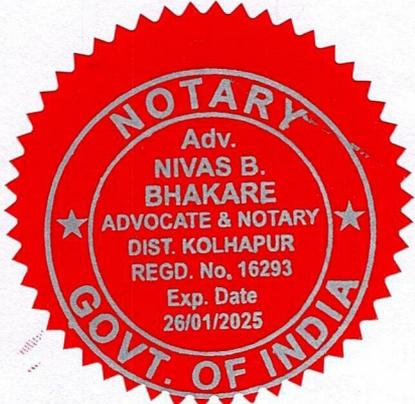


T. S. Adhau

**Additional Commissioner (II)
Kolhapur Municipal Corporation**



SOLEMNLY affirmed before me
by *Keshav Sadashivrao Jadhav,*
Who is identified before me
At: Malad East Mumbai
by *Adhar card,*
Whom I personally know
This *30* day of *JAN* 2024



N.B. 30/1/2024
NIVAS B. BHAKARE
Advocate & Notary
Mitharwadi, Post. Ambavade,
Tal. Panhala, Dist. Kolhapur.
Mob. 9881223550, 7588461929
Notary Regi. Sr. No. *316*
30 JAN 2024 *2024*



No. of Corrections
on this page. *Nil*



NOTARY
 Adv. NIVAS B. BHAKARE
 ADVOCATE & NOTARY
 TAL. PANHALA,
 DIST. KOLHAPUR
 REGD. NO. 16293
 Exp. Date
 26/01/2025
GOVT. OF INDIA

N. B. Bhakare

SELF ATTESTED

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 Adv. NIVAS B. BHAKARE
 ADVOCATE & NOTARY
 TAL. PANHALA,
 DIST. KOLHAPUR
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 Exp. Date
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[Faint, illegible red stamp]



SELF ATTESTED

